

*Judgments*

04/09/91

NVK & ND

Mr. R. Krishnan Nair  
Mr. V. Krishnakumar, ACGSC

(27)

When this case came for final hearing, the learned counsel for the applicant ~~submitted~~ drew our attention to the statement dated 4.3.92 by the learned counsel for the respondents in which it is stated that the applicant has been appointed as EDDA, Kalamboor from 16.12.91 against a permanent vacancy in a regular capacity. The learned counsel now submits that after recording the statement, this application can be closed as there is no ~~to~~ other grievance for adjudication.

In this view of the matter, we close this application  
it  
as having become infertile.

PD  
M. D. K. Nair  
m. d. k. nair

*N. Dharmadan*

(N. DHARMADAN)  
JUDICIAL MEMBER  
9-4-92

*V. Krishnan*

(N. V. KRISHNAN)  
ADMINISTRATIVE MEMBER  
9.4.92